

उन्हें उक्त मजूरी बोर्ड की सिफारिशों का लाभ मिलों द्वारा नहीं दिया गया है ; और

(ग) यदि हाँ, तो इस सम्बंध में सरकार ने क्या कार्यवाही की है ?

श्रम और पुनर्वास मन्त्री (श्री आर० के० खाडिलकर) : (क) से (ग). राजस्थान के संबंध में सूचना उपलब्ध नहीं है। जहाँ तक मध्य प्रदेश का संबंध है राज्य सरकार ने सूचित किया है कि निम्नलिखित चार चीनी मिलों ने दूसरे चीनी मजदूरी बोर्ड की सिफारिशों के आधार पर सहायता मंजूर की है:—

- (1) ग्वालियर शुगर कम्पनी लिमिटेड दाना।
- (2) भोपाल शुगर इंडस्ट्रीज लिमिटेड, साहोर।
- (3) जीवाजी राव शुगर मिल्स लिमिटेड, दालोदा।
- (4) जाओरा शुगर मिल्स प्राइवेट लिमिटेड, जाओरा।

सेठ गोविंद राम शुगर मिल्स, माहिदपुर ने सिफारिशों स्वीकार नहीं की हैं परन्तु 10 रु० की तदर्थ वृद्धि मंजूर की है। राज्य सरकार ने मजदूर संघ, माहिदपुर को औपचारिक विवाद उठाने की सलाह दी है।

**Rations and other assistance to non-camp refugees**

1657. SHRI SAMAR GUHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether about 35 lakhs of non-camp refugees are not given ration and other Government aids ;

(b) if so, the reasons for such policy ; and

(c) whether these non-camp refugees would also be given ration and other assistance as given to camp refugees ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). No, Sir, they

are not given. About 30 lakhs refugees living outside camps are not being allowed ration and other Government-regulated relief assistance because it was felt that persons who were really in need of Governmental assistance have already moved into camps. Apart from this, it is difficult to distribute rations to refugees not living in Camps, who are scattered all over the country. Moreover, the concession, if allowed, is likely to be abused.

(c) The cost of distributing free rations to refugees living outside the Camps will impose a heavy burden on the country's economy. A proposal is, however, under consideration to allow those non-camp refugees, who are in indigent condition, to move to camps, after proper screening, so that they may be eligible for Government-regulated relief assistance.

**Blankets supplied to Bangla Desh refugees**

1658. SHRI SAMAR GUHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state the total number of blankets supplied to the refugees so far ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : 5,49,960 blankets have been supplied till 19.11.1971 to various States/ Camps for distribution to refugees from Bangla Desh, as detailed below :-

Meghalaya	...	3,55,000
Tripura	...	1,74,200
Assam	...	14,760
Iradatganj	...	6,000
(Allahabad)		

5,49,960

**Damage of Blast Furnace at Durgapur**

1659. SHRI SATYENDRA NARAIN SINHA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the blast furnace at Durgapur was deliberately damaged by the workers ;

(b) if so, the nature and extent of the damage ;

(c) the loss suffered in terms of money and in production ; and

(d) whether it has been repaired ?

**THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR MANGALAM) :** (a) No, Sir.

(b) to (d). Do not arise.

**Training and Employment to Technical job seekers**

1660. **SHRI RAJDEO SINGH :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the efforts Government have made to train and provide employment to young doctors, experienced engineers, highly skilled craftsmen such as millers, precision turners and fitters ; and

(b) the results thereof ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) :** (a) and (b). Adequate facilities have been created in the country for institutional and on-the-job training for these and other categories.

While precise estimates are not available, large numbers belonging to these and other categories are expected to be employed under the various programmes undertaken by the Central and the State Government within and outside the Fourth Plan.

**Entry of Omega team to Bangla Desh**

1661. **DR. RANEN SEN :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether an organisation named Omega consisting of people moved by humanitarian consideration tried to enter Bangla Desh through India with food and medical materials for the succour of the people of Bangla Desh ;

(b) if so, the result thereof ; and

(c) the reaction of the Government of India thereto ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a) to (c) The organizers of a voluntary organization, Omega have informed the Government of India that they have carried out a number of missions into Bangla Desh for distributing food, clothes, blankets and

medicines to the needy people there. The Government of India appreciate all humanitarian efforts to relieve sufferings in Bangla Desh.

**Visit by an Assistant Secretary of State of U. S. A.**

1662. **DR. RANEN SEN :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Mr. David M. Abshire, Assistant Secretary of State for Congressional Relations in U. S. State Department has visited Dacca, Calcutta and New Delhi several times recently and has met the high Government officials of Pakistan and the Ministers of India and some officials ; and

(b) if so, the nature of the mission ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a) and (b). Mr. David M. Abshire, U. S. Assistant Secretary of State for Congressional Relations visited India from August 31, 1971 to September 2, 1971. During his stay, he visited Calcutta and Delhi. In Calcutta, he saw the refugee camps and in the Delhi he had meetings with the Minister of State for Rehabilitation and the Foreign Secretary. The situation arising out of the massive influx of refugees into India from East Bengal was explained to him. He also visited Dacca and Islamabad on the same tour. Government is not aware of any other visit by him to the sub continent.

**Lay-off of Workers of Indian Iron and Steel Company's Kulti Works, Asansol**

1663. **SHRI ROBIN SEN :** will the Minister of STEEL AND MINES be pleased to state :

(a) whether the management of finishing section of Indian Iron and Steel Company's Kulti Works, Asansol (West Bengal) had laid off 150 workers on the 23rd August, 1971 ;

(b) if so, the reasons for the lay-off ; and

(c) the steps taken by Government to lift the lay-off ?

**THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR MANGALAM) :** (a) According to informa-